

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
5. 20.7.94		<p>Call on 3.8.94 for admiring English translation of Annex-2 be filed in mean time.</p> <p style="text-align: right;">8/8/94 Member (A)</p>	<p>For admission. Bptg&8h translation of Annex-2 not filed. Bptg&8h Arch. 2/8/94</p> <p style="text-align: right;">Bench.</p>
6. 3.8.94		<p>Call on 14.8.94 for admiring English translation of Annex-2 be filed mean time.</p>	<p>English translation of Annex-2 has not been filed. Adj. to 14.8.94 for admission.</p> <p style="text-align: right;">8/8/94 Member (A)</p>
7 16.8.94		<p>At the request of petitioner's counsel Shri B.N.Uggata, for with-drawal of this application he is granted permission and the application is dismissed as withdrawn. Also Heard Shri Ashok Mishra, learned Sr. Standing Counsel (Central).</p> <p style="text-align: right;">VICE-CHAIRMAN 8/8/94 MEMBER (ADMINISTRATIVE)</p>	<p>A copy of Order dt. 16.8.94 may be given to both the counsel.</p> <p style="text-align: right;">8/8/94 Member S.O.C. 31.8.94</p> <p>Received Copy of Order dt. 16.8.94 on behalf of Mr. Ashok Mishra S.S.C. Ashok Ranjan 31/8/94</p>